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IN THE HIGH COURT OF DELHI AT NEW DELHI

CS(OS) 7/2019 and I.A. 372/2019, 5712/2019, 4787/2020, 4676/2022, and 45801/2024

DEEPAK GUPTA

.....Plaintiff

Mr. Sandeep Jindal and Ms. Ambika Through: Shukla, Advocates.

versus

ASHOK GUPTA AND ORS.

....Defendants

Through: Ms. Seema Gupta, Advocate for D-2

and D-3.

CORAM:

HON'BLE MS. JUSTICE JYOTI SINGH

<u>ORDER</u>

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09.04.2025

I.A. 11294/2022

- List for hearing on 25.07.2025. 1.
- Interim order to continue, till the next date of hearing. 2.

JYOTI SINGH, J

APRIL 09, 2025/shivam